IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

Item No. 119
IB-307/ND/2019

IN THE MATTER OF:

Merckens Karton-UND Pappen Fabric GMBH .... Applicant/petitioners
v.
Franco Leone Ltd. .... Respondent

Order under Section 9 of IBC, 2016

Order delivered on 06.03.2019

Coram:
CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Shri S. K. Mohapatra,
Hon'ble Member (Technical)

PRESENTS:
For the Petitioner :
For the Respondent(s) : Mr. Vikrant Bhambri, A. R. alongwith his counsel

ORDER

By Order of the Bench, the matter is listed on 10.04.2019.

Sd/-

(Nirmala Vincent)
Court Officer

06.03.2019
MUKESH